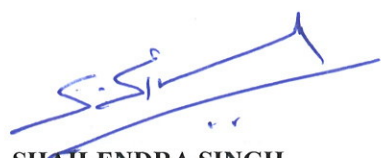


FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR FOXDOM TECHNOLOGIES PVT. LTD. OPERATING IN OTHER COMPUTER RELATED ACTIVITIES (MAINTAINING OF WEBSITES, CREATION OF WEBSITES FOR OTHER FIRMS/ CREATION OF MULTIMEDIA PRESENTATIONS FOR OTHER FIRMS, ETC.) AT NEW DELHI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	Foxdom Technologies Private Limited U72900DL2019PTC349201
2.	Address of the registered office	RZ-81, F/F, INDRA PARK, UTTAM NAGAR WEST DELHI-110059
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	RZ-81, F/F, INDRA PARK, UTTAM NAGAR WEST DELHI-110059
5.	Installed capacity of main products/ service	Not Available
6.	Quantity and Value of main products/ services sold in last financial year	Not Available
7.	Number of Employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by email at cirp.foxdomtech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by email at cirp.foxdomtech@gmail.com
10.	Last date for receipt of expression of interest	16.09.2023
11.	Date of issue of provisional list of prospective resolution applicants	26.09.2023
12.	Last date for submission of objections to provisional list	01.10.2023
13.	Process email ID to submit EOI	cirp.foxdomtech@gmail.com


SHAIENDRA SINGH
Resolution professional

In the CIRP of Foxdom Technologies Private Limited
IP Registration no: IBBI/IPA-002/IP-N00471-2017-2018/11372
Communication Address: J-16, 2nd Floor, Jangpura Extension, Delhi- 110014
Registered address: 1201A-1201C, 12th Floor, Ashoka Estate, 24 Barakhamba Road,
Connaught Place, New Delhi-110001
E Mail ID: cirp.foxdomtech@gmail.com , shailendralaw@gmail.com
Place: New Delhi
Date: 26.08.2023

SHAIENDRA SINGH
Resolution Professional
IP Regn. No:
IBBI/IPA-002/IP-N00471/2017-18/11372